

ITEM NO.5

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Criminal Appeal No(s). 1343/2021

SUKHVINDER SINGH & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 13-12-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. Niraj Sharma, AOR
Mr. Sumit Kumar Sharma, Adv.

For Respondent(s)

Mr. Ajay Vikram Singh, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Counter affidavit has already been filed on behalf of
respondent no. 1.

Service is not complete upon respondent no. 2. However, Ld.
Counsel for petitioner submits that the matter is still pending
before the Trial Court and be served through concerned Trial Court.
Two weeks time, is granted to Ld. Counsel for petitioner to take
fresh steps in this regard.

List again on 01.02.2023.

S.P.S. LALER
Registrar

pm